**Annexure – 7**

**Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 26.08.2024**

List of operational creditors (Government dues)
(Amount in₹)

| Sl.No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of recepit | Amount of claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Sales Tax Department | | 05.02.2024 | ₹ 47,689,298.00 | ₹ 31,331,521.00 | Operational Debt | ₹ 0.00 | ₹ 0.00 | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 16,357,777.00 | ₹ 0.00 | The RP rejected the amount of Rs. 1,63,57,777.00, due to insufficient documents to substantiate the claim. |
| 2 | Employee State Insurance Corporation (Sub-Regional Office) | | 20.02.2024 | ₹ 3,267.00 | ₹ 3,267.00 | Operational Debt | ₹ 0.00 | ₹ 0.00 | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 3 | Income Tax Department | | 10.08.2024 | ₹ 1,244,900.00 | ₹ 1,244,900.00 | Operational Debt | ₹ 0.00 | ₹ 0.00 | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| | | | | | | | | | | | | | | | |
| | **TOTAL** | | | **₹ 48,937,465.00** | **₹ 32,579,688.00** | | **₹ 0.00** | **₹ 0.00** | | | **₹ 0.00** | **₹ 0.00** | **₹ 16,357,777.00** | **₹ 0.00** | |